

Committee on Subordinate Legislation Report  
Inaccuracy in information given by Minister (Statt)

[Shri Pranab Kumar Mukherjee]

12 22 1/2 hrs

- (11) A statement (Hindi and English versions) showing reasons for delay in laying the above Notifications [Placed in Library. See No LT-8165/74]

PRESS COUNCIL (AMENDMENT) BILL

SECRETARY-GENERAL Sir, I lay on the Table of the House the Press Council (Amendment) Bill, 1974, as passed by Rajya Sabha

Annual Reports of IIT, Delhi and Technical Teachers' Training Institute (Western Region), Bhopal for 1972-73

COMMITTEE ON SUBORDINATE LEGISLATION

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D P YADAV) I beg to lay on the Table—

THIRTEENTH REPORT

DR KAILAS (Bombay South) I beg to present the Thirteenth Report of the Committee on Subordinate Legislation

- (1) A copy of the Annual Report (Hindi version) of the Indian Institute of Technology, Delhi, for the year 1972-73 [Placed in Library See No LT-8166/74]
- (2) A copy of the Annual Report (Hindi and English versions) of the Technical Teachers' Training Institute (Western Region) Bhopal, for the year 1972-73 [Placed in Library See No LT-8167/74]

12 23 hrs

STATEMENT BY MEMBER PE ALLEGED INACCURACY IN CERTAIN INFORMATION GIVEN BY THE MINISTER OF RAILWAYS

SHRI JYOTIRMOY BOSU (Diamond Harbour) On the 24th July, 1974 while intervening in the 'No-confidence Debate Shri L N Mishra, Minister of Railways stated—

Number of staff who will have break in service will come to 25 lakhs'

12 22 hrs.

MESSAGE FROM RAJYA SABHA

He repeated soon after that

SECRETARY-GENERAL Sir, I have to report the following message received from the Secretary-General of Rajya Sabha —

'I have already pointed out their number is 25 lakhs'

(Cyclostyled Debate dated 24-7-74 pages 1401 and 1402)

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Press Council (Amendment) Bill, 1974, which has been passed by the Rajya Sabha at its sitting held on the 7th August, 1974"

The Minister of Railways replying to Starred Question No 38 on the previous day i.e., the 23rd July, 1974 in a statement giving zone-wise break-up stated that the number of employees who got a break in their service as a result of the Railway strike in May, 1974 is "5,91,159".